

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 125

IA No. 34 /2023, 64/2023, 2876/23  
In  
CP(IB) No. 270/Chd/Hry/2021  
(Admitted)

**IN THE MATTER OF:**

Varshit Electricals Pvt. Ltd

...Petitioner

Vs

Adarsh Buildestate Ltd

...Respondent

**Under Section:** 9, IBC 2016, Rule 11 of NCLT, 2016, 19(2), & 19(3), Regulation  
13(2)(d) IBBI 2016

Due to paucity of time, the matter could not be taken up today, hence the matter  
is adjourned to 03.07.2024.

07.05.2024

Pooja

-Sd/-  
Court Officer